

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 28th of June, 2021

No.HC.VII-348/Pt.-I/2012/ 2733 /A: It is for information of all learned Advocates (having practice upto 5 years in the Bar), that ONLINE "***Orientation Program for young Advocates of Assam, Nagaland, Mizoram and Arunachal Pradesh***" is being organized w.e.f. **01.07.2021 to 09.07.2021** from **02.00 p.m. to 03.00 p.m.** in collaboration with Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim as per Schedule given hereinbelow:

Date	Topic	Resource Person
01.07.2021 (Thursday)	Orientation on Civil Law (Including Order I, II, VI, XXVII, Sec. 80 C.P.C.	Sri Sudesh Singh Advocate Gauhati High Court
02.07.2021 (Friday)	Orientation on Civil Law (including Order V, VIII C.P.C.	Sri Sudesh Singh Advocate Gauhati High Court
03.07.2021 (Saturday)	Orientation on Civil Law (Incidental and Supplemental proceeding)	Sri Debashish Baruah Advocate Gauhati High Court
05.07.2021 (Monday)	Orientation on Criminal Law (Role and duties of Advocates at the stage of investigation of a case)	Smt. S. Chakravarty Advocate Gauhati High Court
06.07.2021 (Tuesday)	Orientation on Criminal Law (On arrest, remand, bail)	Sri Ziaul Kamar Sr. Advocate Gauhati High Court
07.07.2021 (Wednesday)	Orientation on Criminal Law (Art of cross examination, Understanding contradictions & omissions)	Sri Kamal Agarwal Sr. Advocate Gauhati High Court
08.07.2021 (Thursday)	On Cr.P.C. (Available defence pleas, onus, standard and manner of proof)	Sri Angshuman Borah Sr. Advocate Gauhati High Court
09.07.2021 (Friday)	Stress Management with Heartfulness	Mr. Akshay Nagpal, Advocate & Heartfulness Trainer

All the Learned Advocates (having practice upto 5 years in the Bar) are requested to join the training through the link given herein below-

LINK: <https://bit.ly/3j43GAS>

Live link and detail schedule is available at- www.jaassam.gov.in

The procedure to join the Online Training is attached herewith.

Judicial Academy, Assam may be contacted at 8723028535 / 8133998881/ 7086610015 for any queries.

By order,
Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-348/Pt.-I/2012/ 2734-2748 /A, dated 28.06.2021.

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Director, Judicial Academy, Assam.
3. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, All.

He / She is requested to widely circulate the notification amongst the young Advocates practicing within their respective jurisdictions, requesting them to participate in the online training.

6. The Chief Judicial Magistrates, All.

He / She is requested to widely circulate the notification amongst the young Advocates practicing within their respective jurisdictions, requesting them to participate in the online training.

7. The Sub-divisional Judicial Magistrates (M), All.

He / She is requested to widely circulate the notification amongst the young Advocates practicing within their respective jurisdictions, requesting them to participate in the online training.

8. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.

He / She is requested to widely circulate the notification amongst the young Advocates practicing within their respective jurisdictions, requesting them to participate in the online training.

9. The Member Secretary, State Legal Services Authority, Assam, Nagaland, Mizoram and Arunachal Pradesh.

He / She is requested to widely circulate amongst the young Legal Aid Counsel directly and/or through the Secretary, District Legal Services Authority within their respective jurisdictions, requesting them to participate in the online training.

10. The Joint Registrar (Vig. / Judl. / PM & P), Gauhati High Court, Guwahati.

11. The Deputy Registrar (_____), Gauhati High Court, Guwahati.

12. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

13. The P.S. to Hon'ble Mr. Justice M. R. Pathak, Gauhati High Court, Guwahati.

14. The CA to the Registrar General, Gauhati High Court, Guwahati.

15. Office File.

(THE LIST OF OFFICERS HERE IN ABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

REGISTRAR (JUDICIAL)



JUDICIAL ACADEMY, ASSAM

General Instructions for Training (Online Mode)

1. The training programme will be conducted by using the Online VC/Meeting Software "**Microsoft Teams**" which will be two-way audio-video interaction.
 2. Advocates are to * **join the training by disclosing their full name** via the Joining Link as notified and also uploaded in the website of Judicial Academy, Assam
 3. Advocates are requested to **report online** through joining Link, **at least 10 minutes before the scheduled time** of Video Conference and maintain punctuality.
 4. Advocates are to **keep their video ON, continuously throughout & till the conclusion of the training.**
 5. All the Advocates are to follow the Video Conference Protocols like: -
 - a. **Keep themselves muted until & unless they are allowed by the presenter to unmute** themselves.
 - b. At the end of the deliberation of the Resource Person, **participants may raise hand to indicate that he/she would like to interact with the Resource person, where-after, on announcement by presenter, the said officer may unmute, ask question and thereafter again mute the audio.**
 - c. Ensure proper Internet connectivity with adequate data so that they can attend the training without any network and connectivity issue.
 6. Advocates are to wear **formal attire** (befitting an officer) while attending the training.
 7. Advocates are to check the official website of Judicial Academy, Assam for updates.
 8. Joining Guide (Steps below are to be followed):
 - Click on the given link or type the given link on the browser.
 - A new tab with a pop-up will open
 - Select 'Open Microsoft Teams' if you have Microsoft Teams App installed in your device.
 - OR**
 - Cancel the pop-up and click on 'Continue on this browser'.
 - For Smartphone Microsoft Teams App needs to be installed before joining the VC.
- Note: - Queries and other information through e-mail may be obtained from: -

E-Mail - suggestion.jaa@gmail.com

Mobile: - 8723028535 / 8133998881

* Note:- The same is essential for preparation, maintenance and submission of accurate report.

ORIENTATION PROGRAMME (ONLINE) FOR YOUNG ADVOCATES

Sl. No.	Topic	Resource Person	Date & Day	Time	Joining Link
1.	Orientation on Civil Law : • (Order I, II, VI, XXVII, Sec 80 CPC etc)	Sri Sudesh Singh Advocate Gauhati High Court	01.07.2021 (Thursday)	2.00 pm to 3.00 pm	Microsoft Teams https://bit.ly/3j43GAS
2.	Orientation on Civil Law : • (Order V, VIII CPC etc)	Sri Sudesh Singh Advocate Gauhati High Court	02.07.2021 (Friday)		
3.	Orientation on Civil Law : • On Incidental and Supplemental proceedings	Sri Debashish Baruah Advocate Gauhati High Court	03.07.2021 (Saturday)		
4.	Orientation on Criminal Law : • Role and duties of Advocates at the stage of investigation of a case.	Smt. S. Chakravarty Advocate Gauhati High Court	05.07.2021 (Monday)		
5.	Orientation on Criminal Law : • On Arrest, Remand, Bail	Sri Ziaul Kamar Sr. Advocate Gauhati High Court	06.07.2021 (Tuesday)		
6.	Orientation on Criminal Law : • Art of Cross-examination • Understanding contradictions and omissions – Meaning, manner of proof and evidentiary value	Sri Kamal Agarwal Sr. Advocate Gauhati High Court	07.07.2021 (Wednesday)		
7.	Orientation on Criminal Law : • Section 313 CrPC – from the perspective of Defence Counsel. • Defence Plea- Discharging onus, standard of proof and manner of proof	Sri Angshuman Borah Sr. Advocate Gauhati High Court	08.07.2021 (Thursday)		
8.	• Stress Management with Heartfulness	Mr. Akshay Nagpal Advocate & Heartfulness Trainer	09.07.2021 (Friday)		